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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For clarification	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

Rajitha
RAJITHA .T.O.

ADVOCATE FOR PETITIONER/s:

8050060006

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms.Rajitha.T.O, learned Counsel for Petitioner. Post the case
on **09.05.2019**.

hnd
MEMBER(J)

Raushan
Verified
(Signature)
Court Officer